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management in the Public Sector Undertakings in the light of experience gained; and

(b) if so, whether the scheme will be extended to the decision making levels?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b) No Sir. However, arising out of the deliberations of the Tripartite Labour Conference held on the 6th-7th May, 1977 on the Schemes for workers' participation in management, steps are being taken to constitute a Committee which will study in depth all aspects relating to Workers' Participation in Management and Equity.

## Rise in steel prices

325. SHRI KHURSHED ALAM KHAN: SHRI JAGDISH JOSHI: . DR. RAMKRIPAL SINHA: SHRIMATI MAIMOONA SULTAN: SHRIMATI PRATIBHA SINGH: SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether it is a fact that the prices of different varieties of steel have gone up considerably during the recent years;
- (b) if so, what has been the element of increase in prices of each variety of steel during each of the years from 1973-74 to 1976-77 over the prices prevailing in 1972-73: and
- (c) what were the reasons for the increase in prices?

THE MINISTER OF STEEL AND MENES (SHRI BIJU PATNAIK): (a) and (c) Except to compensate for the increase in excise duty, Railway freight and price hike in coal from time to time, there has been no increase in the JPC steel pri-

of the scheme of workers' participation in ces since the coming into force of the dual pricing policy for the steel industry in October, 1973.

> (b) A statement is laid on the Table of the House. [See Appendix XE, Annexure No. 22]

## Proposal to stop pension to ex-MPs

326. SHRI MAHENDRA BAHADUR SINGH ·

> SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state

- (a) whether there is any proposal under Government's consideration to bring forward a bill for repeal of the law regarding grant of pension to ex-members of Parliament; and
- (b) if so, what are the details in this regard

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b) Representations have been received both for repealing the provisions regarding the granting of pension to ex-Members of Parliament and for liberalising them. The whole question is under consideration.

## Waiting list of telephone subscribers in Delhi

327. SHRI SHYAMLAL GUPTA: SHRI KHURSHED ALAM KHAN: SHRI PIARE LALL KUREEL URF PIARE LALL TALIB: SHRI JAGDISH JOSHI: SHRI IBRAHIM KALANIYA

Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) whether it is a fact that the number of pending applications for telephone co-